

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1424
ANSWERED ON:09.08.2011
EXPORT OF PROCESSED FOOD
Angadi Shri Suresh Chanabasappa

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has formulated or proposes to formulate any policy for exporting processed food to foreign countries;
- (b) if so, the details thereof and the amenities/facilities provided/likely to be provided to the exporters; and
- (c) the steps taken/being taken to exploit the export potential of processed food in the country ?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): As per the Foreign Trade Policy of the Government, the export of processed food is permitted.

(b) & (c): The Agricultural and Processed Foods Products Export Development Authority (APEDA) provides financial assistance under its various schemes for promotion of exports. They also participate in international trade fairs along with its member exporters. They carry out regular interaction with exporters, provide facilities for creation of infrastructure facilities and R&D support as and when required and disseminate market intelligence through website and Agri Trade Portal.